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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00208/2019

Monday, this the 25th day of March, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Rajeev.P.B., S/o.P.N.Balan,
Superintendent of Police (Non IPS),
Residing at Panayath Valappil House,
P.O.Madakkathara (Via) Mannuthy, Thrissur District.
Now working as Superintendent of Police,
Crime Branch CID, Kozhikode.

...Applicant

(By Advocate Mr.K.R.Radhakrishnan Nayar)

v e r s u s

1. Union of India represented by Secretary to Government,
Ministry of Home Affairs, New Delhi – 110 012.
2. The Union Public Service Commission,
represented by its Secretary,
Shajahan Road, New Delhi – 110 001.
3. The Selection Committee for Selection to
Indian Police Service Constituted under
Regulation of the Indian Police Service,
(Appointment by Promotion) Regulations, 1955,
represented by its Chairman,
Union Public Service Commission,
New Delhi – 110 001.
4. The State of Kerala,
represented by its Chief Secretary,
Secretariat, Thiruvananthapuram – 695 001.
5. The State Police Chief,
Police Head Quarters,
Thiruvananthapuram – 695 001. ...Respondents

**(By Advocates Mr.T.C.Krishna, Sr.PCGC [R1],
Mr.Thomas Mathew Nellimoottil [R2-3] & Mr.M.Rajeev, GP [R4-5])**

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This application having been heard on 25th March 2019, the Tribunal on the same day delivered the following :

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

The applicant is a Superintendent of Police (Non IPS) and is stated to retire from the State Police Service on 31.5.2019. According to the applicant he is qualified and eligible to be considered for selection and appointment to IPS (Kerala) Cadre by promotion for various years listed. He prays that his ongoing retirement should not stand in the way of his selection, if he is otherwise found fit.

2. In the interest of justice, we allow this prayer and direct the respondents that the applicant's retirement from service on 31.5.2019 should not stand in the way of his name being considered for promotion to the Indian Police Service provided he fulfills all norms required as per law.

3. The O.A stands disposed of as above. No costs.

(Dated this the 25th day of March 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00208/2019

- 1. Annexure A-1** – Copy of the G.O.(Rt) No.347/2015/Home dated 11.2.2015.
- 2. Annexure A-2** – Copy of the letter dated 17.8.2018 issued by the State Police Chief to the applicant.
- 3. Annexure A-3** – Copy of the proceeding No.A1-18547/2018/PHQ dated 30.7.2018 of the State Police Chief, Kerala.
- 4. Annexure A-4** – A copy of the order dated 20.11.2017 in O.A.No.180/00913/2017 of this Hon'ble Tribunal.
